(b) if so, the penalties that can be imposed on such passengers;

(c) the number of accidents that were caused due to overcrowding of trains in the last three years; and

(d) the steps taken by Railways to prevent passengers from travelling atop the trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) No, Sir.

(b) Travelling on roof is prohibited and is a punishable offence under Section 156 of the Railways Act, 1989. If a passenger persists travelling on roof after being warned, he may be punished with imprisonment for a term which may extend to three months, or with fine which may extend to five hundred rupees, or with both and may be removed from the railway by any railway servant.

(c) No consequential train accident is attributable to overcrowding of passengers in trains during the last three years.

(d) Following steps are being taken by Railways to prevent passengers from travelling atop the trains:

- 1. Frequent announcement through public address system at stations are made to educate the passengers not to travel on roof, steps or engine of a train.
- Special awareness campaigns are also organized by Railways to sensitize the passengers about the dangers of rooftop travelling and foot board travelling.
- Warning Boards cautioning people against climbing and touching Over Head Equipment are displayed at vantage points in station area.

Vacancies in Railways

1070. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of RAILWAYS be pleased to state:

(a) the total number of vacancies in Railways, Zone-wise, and by when these posts are going to be filled up;

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(b) the total number of workers in Railways at present along with the total number of SC, ST physically handicapped persons employed in Railways; and

(c) how many employees have been employed in Railways directly by the GMs in various railway zones in last three years and whether these employments have been done in conformity with the recruitment rules of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) (a) The total number of vacancies in Railways, zone-wise as on 1.4.2013 is given as under:-

Railways	Vacancy
Central	19945
Eastern	24052
East Central	21175
East Coast	11457
Northern	28958
North Central	16577
North-east Frontier	11150
North Eastern	9449
North Western	11690
Southern	13962
South Central	20667
South East Central	11332
South Eastern	16702
South Western	6336
West Central	10375
Western	18109
Total	251936

Filling up of vacancies is a continuous process and there is always a lag between occurrence of vacancies and processing the same for filling up which involves issue of notification, holding examination, finalization of select panels and issue of appointment letters.

(b) The total number of employees as on 1.4.2013 is 1311959*, of which SC employees is 219682*, ST employees is 94,879* and Persons with disability is 8814*.

* Provisional

(c) The number of fresh face substitutes engaged directly by the General Managers in various Railway Zones in last 3 years is 1784. General Managers on Zonal Railways have been authorized by the Ministry of Railways to engage Substitutes in exigencies of services against vacancies to the extent of 10% in Safety Category and 2% in Other Categories, in order to avoid Railway Services getting adversely affected.

MOU to start Kendriya Vidyalayas

1071. SHRI DEVENDER GOUD T. : Will the Minister of RAILWAYS be pleased to state:

(a) the details of MoU entered into by Railways with the Ministry of HRD to start 50 Kendriya Vidyalayas (KVs) in civil sector;

(b) whether it is a fact that nearly 45 locations have been identified for setting up of KVs; and

(c) if so, the reasons that not even a single KV has been proposed to be set up in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) to (c) Ministry of Railways have signed a Memorandum of Understanding (MOU) with Ministry of Human Resource Development (HRD), Harnaut (Bihar), Cast Wheel Plant, Bela for setting up 50 new Kendriya Vidyalayas during 11th and 12th Plan periods. Pursuant thereto, Ministry of HRD has sanctioned seven new Kendriya Vidyalayas at Carriage Repair Workshop (Bihar), Railway Campus, Nanded (Maharashtra), Railway Campus,